

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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**Subject: Constitution of Arbitration Committee for International Arbitration Centre.**

## Order

**No: 404/GS**

**Dated: 02.10.2020**

In exercise of powers under Rule 3 of the Jammu and Kashmir International Arbitration Centre (Internal Management Rules) 2020, Arbitration Committee for the Jammu and Kashmir International Arbitration Centre is hereby constituted comprising as follows:

- i) Justice Sindhu Sharma, Judge of the Common High Court of Jammu & Kashmir and Ladakh;
- ii) Justice Rajnesh Oswal, Judge of the Common High Court of Jammu & Kashmir and Ladakh;
- iii) Justice Javed Iqbal Wani, Judge of the Common High Court of Jammu & Kashmir and Ladakh;
- iv) Sh. D. C. Raina, Advocate General for the Union Territory of Jammu and Kashmir;
- v) Sh. Vishal Sharma, Assistant Solicitor General of India, attached to Jammu Wing of the High Court;
- vi) Sh. Tahir Majid Shamsi, Assistant Solicitor General of India, attached to Srinagar Wing of the High Court;
- vii) Sh. Gaurav Pachnanda, Senior Advocate Vijay Vihar, 91 Exchange Road, Jammu Tawi;
- viii) Sh. Abhinav Bushan, Regional Director for South Asia, ICC Arbitration and ADR, ICC International Court of Arbitration, Singapore;
- ix) Sh. Moazzam Khan, Advocate, Head Global Litigation, Nishith Desai Associates.

**Sd/**

**(Gita Mittal)  
Chief Justice**

**No: 8864-90GS**

**Dated: 02.10.2020**

### **Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Sh. D. C. Raina, Advocate General for the Union Territory of Jammu and Kashmir;
4. Sh. Vishal Sharma, Assistant Solicitor General of India, attached to Jammu Wing of the High Court;
5. Sh. Tahir Majid Shamsi, Assistant Solicitor General of India, attached to Srinagar Wing of the High Court;
6. Sh. Gaurav Pachnanda, Senior Advocate Vijay Vihar, 91 Exchange Road, Jammu Tawi;
7. Sh. Abhinav Bushan, Regional Director for South Asia, ICC Arbitration and ADR, ICC International Court of Arbitration, Singapore;
8. Sh. Moazzam Khan, Advocate, Head Global Litigation, Nishith Desai Associates.
9. Registrar Vigilance, High Court of J&K at Srinagar.
10. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
11. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
12. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information.
13. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.

  
**Registrar General**